

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : SICAL Logistics Pvt. Ltd.

MAIN PETITION NUMBER : IBA/73/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/6(CHE)2024

ORDER

Shri. R. Umashankar, Ld. Counsel for the Applicant.

Shri. Surya Teja Nalla, Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file reply and serve copy on the Counsel for the Applicant. He also submits that the Sical Logistics Pvt. Ltd. is the proper and necessary party to be impleaded as Respondent as the present Respondent is only the shareholder.

Ld. Counsel for the Applicant seeks and is granted time to take steps accordingly.

List the application on **16.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs